

**NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY
(for insertion in the Maharashtra Government Gazette, Part – IV -C, Central Section)**

It is hereby notified for the information of the Advocates and parties appearing in-person that the Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges to hear urgent Judicial matters during the ensuing Diwali Vacation commencing from Monday, the 28th October 2024 to Friday, the 8th November 2024 (both days inclusive with prefix holidays i.e. Saturday, the 26th October 2024 and Sunday, the 27th October 2024 and suffix holidays i.e. Saturday, the 9th November 2024 and Sunday, the 10th November 2024) at the Principal Seat at Bombay and its Benches at Nagpur, Aurangabad and High Court of Bombay at Goa (Panaji).

(A)

BOMBAY - (1st Part)

From 26.10.2024 to 02.11.2024

Sr. No.	Name of the Hon'ble Judges
1	<p align="center"><u>From 26.10.2024 To 30.10.2024</u> <u>DIVISION BENCH</u> <u>(ORIGINAL SIDE/APPELLATE SIDE)</u></p> <p align="center">THE HON'BLE SHRI JUSTICE SANDEEP V. MARNE AND THE HON'BLE SMT. JUSTICE MANJUSHA AJAY DESHPANDE</p>
2	<p align="center"><u>From 26.10.2024 To 30.10.2024</u> <u>SINGLE BENCH (A.S.) (CRIMINAL)</u></p> <p align="center">THE HON'BLE SHRI JUSTICE M.M. SATHAYE</p>
3	<p align="center"><u>From 26.10.2024 To 30.10.2024</u> <u>SINGLE BENCH (O.S./A.S.) (CIVIL)</u></p> <p align="center">THE HON'BLE SHRI JUSTICE JITENDRA JAIN</p>

4	<p style="text-align: center;"><u>On 31.10.2024 AND 01.11.2024</u></p> <p style="text-align: center;">DIVISION BENCH <u>(ORIGINAL SIDE/APPELLATE SIDE)</u></p> <p style="text-align: center;">THE HON'BLE JUSTICE SHARMILA U. DESHMUKH AND THE HON'BLE SHRI JUSTICE JITENDRA JAIN</p>
5	<p style="text-align: center;"><u>On 31.10.2024 AND 01.11.2024</u></p> <p style="text-align: center;"><u>SINGLE BENCH (A.S.)(CRIMINAL)</u></p> <p style="text-align: center;">THE HON'BLE JUSTICE SHARMILA U. DESHMUKH</p> <p>Note: From 31.10.2024 to 01.11.2024, after Division Bench work, is over, the Hon'ble Justice Sharmila U. Deshmukh will take up Single Bench (Criminal) matters, if any.</p>
6	<p style="text-align: center;"><u>From 31.10.2024 To 02.11.2024</u></p> <p style="text-align: center;"><u>SINGLE BENCH (O.S./A.S.)(CIVIL)</u></p> <p style="text-align: center;">THE HON'BLE SHRI JUSTICE JITENDRA JAIN</p> <p>Note: From 31.10.2024 to 02.11.2024, after Division Bench work, is over, the Hon'ble Shri Justice Jitendra Jain will take up Single Bench (Civil) matters, if any.</p>
7	<p style="text-align: center;"><u>ON 02.11.2024</u></p> <p>THE HON'BLE SHRI JUSTICE JITENDRA JAIN will take up matters pertaining to Division Bench, if any, having extreme urgency as per Chapter-I, Rule-5 of the Bombay High Court, Appellate Side, Rules, 1960.</p> <p>THE HON'BLE SHRI JUSTICE JITENDRA JAIN will take Criminal matters, if any, having extreme urgency.</p>

BOMBAY - (2nd Part)

From 03.11.2024 To 10.11.2024

Sr. No.	Name of the Hon'ble Judges
8	<u>DIVISION BENCH</u> <u>(ORIGINAL SIDE/APPELLATE SIDE)</u> THE HON'BLE SHRI JUSTICE ARIF S. DOCTOR AND THE HON'BLE SHRI JUSTICE SOMASEKHAR SUNDARESAN
9	<u>SINGLE BENCH (O.S./A.S.)(CIVIL/CRIMINAL)</u> THE HON'BLE SHRI JUSTICE SHYAM C. CHANDAK

(B)

NAGPUR BENCH - (1st Part)

From 26.10.2024 To 02.11.2024

Sr. No.	Name of the Hon'ble Judges
1	THE HON'BLE SHRI JUSTICE ANIL L. PANSARE

2nd Part

From 03.11.2024 To 10.11.2024

Sr. No.	Name of the Hon'ble Judges
2	THE HON'BLE MRS. JUSTICE VRUSHALI V. JOSHI

(C)

AURANGABAD BENCH - (1st Part)

From 26.10.2024 To 02.11.2024

Sr. No.	Name of the Hon'ble Judges
1	THE HON'BLE SHRI JUSTICE SHAILESH P. BRAHME

2nd Part

From 03.11.2024 To 10.11.2024

Sr. No.	Name of the Hon'ble Judges
2	<u>From 03.11.2024 To 06.11.2024</u> THE HON'BLE SHRI JUSTICE ABHAY S. WAGHWASE
3	<u>From 07.11.2024 To 10.11.2024</u> THE HON'BLE SHRI JUSTICE NEERAJ P. DHOTE

(D)

GOA

1st Part : From 26.10.2024 To 02.11.2024

AND

2nd Part : From 03.11.2024 To 10.11.2024

NOTE : Online through Video Conferencing (V.C.) before the nominated Benches at the Principal Seat at Bombay.

By Order

Date : 23rd October, 2024

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court (O.S), Bombay

Sd/-
(S.R. Agrawal)
Registrar (Judicial-II)
High Court (A.S.), Bombay